

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(19) T.C.P.(I.B)-874/9/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: Precise Alloys Pvt. Ltd.
V/s
Tribune investments & Trading Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of Insolvency & Bankruptcy Code,
2016.

ORDER

1. The Learned Representative of Petitioner is present.
2. Learned Representative from the side of the Operational Creditor placed on record a Withdrawal Memo. As a consequence, this Petition is disposed of as Withdrawn. To be consigned to records.

SD/-

M.K. SHRAWAT
Member (Judicial)

27.08.2018.
HHS